51

Wasteland for afforestation

- *278 SHRI S. S. AHLUWALIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether according, to the agroscientists, we have nearly 175 million hectares of wasteland which can gainfully be used for afforestation;
- (b) if so, what is the State-wise break-up of this figure;
- (c) what is the area which is treated as alkaline land and the Sitate-wise break-up of such land;
- (d) what steps Government have taken to use the wasteland as also the salt-affected lands for the purpose of afforestation; and
- (e) Whether any time-bound programme has been drawn up in this regard; if so what are the details thereof?

THE MINISTER OF ENVI-RONMENT AND FORESTS (SHRI BHAJAN LAD: (a) The National Commi*don of Agricultures (1976) estimated an area of about 175 million ha. as being degraded, of which 150 million ha. are subject to water and wind erosion and about 28 million ha. are'degraded through special problems. Some of these would be suitable for afforestation.

- (b) Statement-I is placed on the Table of the House. (See. below)
- (c) Statement-n is placed on the Table of the House. (See below)
- (d) and (e) The National Waste lands Development Board was set up in May, 1985, to formulate policies and programmes for stepping up the rate of afforestation in the country. An Action Plan in this regard has been circulated to all the State Gov ernments and the same is placed on the table of the House as Statements III, IV and V show the progress of 1985-86 afforestation during and 1986-87

Statement-I

(Area in lakh ha.)

										Total	otal Problem Area		
Sl. No.					,					Due to Soil erosion	Land Degrada- tion	Total	
(1)	(2)									(3)	(4)	(5)	
1	Andhra Pradesh	1 .						,,,	, .	115.02	7-29	122.31	
2	Assam .		*							22.17	7.82	29.99	
3	Bihar	. /, .						٠.,		42.60	22.92	65.52	
4	Gujarat .									99.46	26.40	125.86	
- 5	Haryana			٠, '	.,				eis i	15,91	25.71	41.62	
6	Himachal Prad	esh							٠,	19.14		19.14	
7	J&K .							,		8.83	0.10	8.23	
8	Karnataka							٠,		109.89	4.14	114.03	
9	Kerala .	, ss	0.0				٠.			17.57	1.78	19-35	

1	2								3	4	5
10	Madhya Pradesi	h .	• .	• .	•				196.10	11.07	207.17
11	Maharashtra .				٠	•			191 - 81	6.65	198-46
12	Manipur .			•		•		• .	3.74	3.60	7.34
13	Meghalaya				•	•			8.37	2.65	11.02
14	Nagaland			•		. `			4.05	0.77	4-82
. 15	Orissa .		• .	•	•			. •	45.78	32 . 25	78.03
16	Punjab .		•.						10.07	22.23	32.30
17	Rajasthan		•			•			119.02	174.92	373.94
18	Sikkim .			٠	:	•	•		3.03	••	3.03
19	Tamil Nadu					•			36.40	1.82	38.22
20	Tripura .		•		•	٠			1.67	1.12	2.79
21	Uttar Pradesh				•				71 - 10	60.05	131 - 15
22	West Bengal .	•							10.33	32.70	43.03
23	A & N Islands		•	•	•	٠		•.	2.59	••	2.54
24	Arunachal Prad	esh .	•		•	٠		- •	24.44	2.10	26.5
25	Chandigarh .	•	•		٠.	•		٠	0.01	••	9.0
26	Dadra & Nagar	Havel	i .	. •	•		•	•	0.12		0.12
27	Delhi	•	•		•	.•		•	0.74	0.01	0.75
28	Goa, Daman &	Diu	•	٠	• .		•,	•	2.00	••	2.00
29	Lakshadweep .	•	• .			•	•		**	••	
30	Mizoram	. •	• '		٠	• •		•	4.21	1.89	6.10
.31	Pondicherry .		. •	•	•	•	•	•	0.03	••	0.03
								-	1,266 · 20	449.99 14.65	1,716.19 14.65
		•							1,266.20	464.16	1,730 84

 $Source-Developing\ India's\ Wasted\ Lands\ A\ Briefing\ Paper,\ Centre\ for\ Science\ and\ Environment,\ 1986.$

Statement-11

(Hectares in Lakhs')

	States/UTs						Hin		*4	Si	aline & Alkaline Lands
	Andhra Pradesh						8.	1.0		13.5	2.40
	Assam	×				I		285	*_		J#.#3
	Bihar	*	134	(*)_				19	.0.	35	0.04
	Gujarat	è	4					19.		٠,	12.14
ş	Haryana .	ī,	*			(*):	*.		3.		5.26
	Himachal Pradesh		*							*	50 1880
	Jammu & Kashmir		E	*	*				100		****
	Karnataka										4.04
	Kerala		0.0		:e:						0.16
	Madhya, Pradesh										2.42
	Maharashtra .		101					g (SA)			5.34
	Manipur .		×								
	Meghalaya .										
	Nagaland .	•	•	* 0	•		*	•	•	•	**
*	Oriona			ì	•	•		•		-	4.04
	n		•				•	•	*	*	6.88
	Rajasthan .		*			•	(*)	•	(*)		7.28
				(*)		Ĭ	(*)	•	3.00	*	
	Tamil Nadu		•		•		0.00	*			0.04
			381	180	•		٠.			•	0.04
	Tripura	*	200		•	*			- 6	*	12.05
	Uttar Pradesh	•	•	•	•			٠		*	12.95
	West Bengal . UTs				•	*					8 · 50 0 · 16
		1.7	2.57	^	9	-			200		
											71.65

Statement-Ill

ACTION PLAN

The Action Plan drawn up by the National Wastelands Development Board and accepted by the State/UT Governments for implementation has the following key elements: —

1. Identification of Wastelands:

Each State/U. T. Government has been requested to identify wastelands in their territory whether they be in forest area, revenue/common lands or degrat-ed farm lands.

2. People's Involvement:

This will be ensured by the following measures: —

- (a) Decentralised *Nurseries:*People's nurseries i. e. kisan, schools, women, youth groups, voluntary agencies, etc., will be motivated to meet the increase demand of seedlings.
- (b) Farm Forestry: Farmers will be motivated to take up tree farming on their marginal lands and planting on their field bunds. A rational policy in regard to distribution of seedlings should be evolved.
- (c) Tree Growers* Cooperatives; Tree Growers Cooperatives should be organised with the involvement of farmers in raising and distribution of seedlings and in tree plantations.
- (d) Voluntary Agencies: The grass-roots agencies Manila Mandals, Youth groups would also be motivated in nursery raising and tree plantations.
- (e) *Tree Pattas:* Strips of land along roads, rails, canals, and other degraded land should be given to the rural poor, with usufruct rights on

the trees planted by them on each lands

3. Nodal Agency.

The State/UT Governments have been requested to identify a single nodal agency for ensuring an integrated approach for the ¹ implementation of the programme which is being executed by different agencies, official and otherwise.

4 Seed:

The States/U. Ts have been requested to extend the scope of operation of the existing State Seed Corporations to include the production and supply of fodder, grass and legume seeds to farmers on commercial basis.

5. Leasing of Lands:

The States/UT Governments have been requested to prepare guidelines' for leasing of forest and non-forest wastelands for afforestation to the rural poor.

6. Forest industries hased must encouraged to afforest waste lands to produce the raw material needed by them. Industries also be enthused to raise tree cover on wastelands with a view to pro vide employment to the rural poor as well as to enable them to grow on a remunerative basis. trees The State Governments have been requested to draw up guidelines for the lease of wastelands to industries to this behalf.

7. Urban Fuel/wood and Green Belts:

The States/UTs have been requested to ensure that town and cities have green belts of fuel-wood and fodder plantations to cater to the urban fuelwood and fodder needs.

8. Degraded Forest Areas:

States have been requested to identify degrated forest lands and to reforest them with fuel-wood and fodder specits.

9. Forest Development Corpora tions'

The Fofrest Development Corporations should obtain wastelands on lease from the Government for raising fuelwood and fodder plantations.

10. Government, Departments:

Government Departments, public sector undertakings and other

Statement-IV

Targets and Achievements under Afforestation for 1985-86

bodies/institutions having subs» tantial area of unutilised Ianda must bring such land under tree cover.

11. Media and Communication:

A massive publicity campaign through the traditional media of , folk art and culture, radio, television and othe'r audiovisual aids should be undertaken to create awareness among the masses.

12. Monitoring and Evaluation:

The States/U. T. Governments should evolve appropriate monitoring and evaluation machanisms to ensure qualitative implementation of the programme. -

	State/UT	67							Targets	Achievements		
								(Seedlings in Lakhs)	Seedlings in Lakhs	Area in Ha.		
	1							Y	2	3	4	
	I. Andhra Pra	desh							2600	3156	157800	
2	2. Assam	*	2	14	25			1.0	400	396	19800	
3	. Bihar			8	i:	Ą	. 3		1500	1523	76150	
4	. Gujarat	*		*	98	+1		**	2550	2497	124850	
5	. Haryana	*1	×	*:		.5	1.		950	937	46850	
6	. Himachal P	radesh		*	*	160		140	550	672	33600	
7.	. Jammu & k	Cashm	ir	74	40		8		350	467	23350	
8.	Karnataka	4	8	3				*	2500	2546	127300	
9.	Kerala	e,	12				7.60		600	1166	58300	
10.	Madhya Pra	desh		*	×	× 1			3500	3501	175050	
11.	Maharashtra						34	- ×	2000	2165	108250	
12.	Manipur	60	14	\$3	15				120	125	6250	
13.	Meghalaya			4		8			130	111	6550	
14.	Nagaland	2		4		•		8 E	180	269	1345	
5.	Orissa			0			*	Sec.	2142	1930	9650	

6	1 Written An	swers	5		[17	MA	R. 1987]	to Q	to Questions		
	1			7===				. THE	2	3	4	
16.	Punjah				(*)				527	590	29500	
17.	Rajasthan	† :	32		5	31	100	22	820	958	47900	
18.	Sikkim	*	×		*	*	*	×	82	82	4100	
19.	Tamilnadu	25					9		1100	1215	60750	
20.	Tripura		•		*				150	200	10000	
21.	Uttar Pradesh	l.	388	*	281	*:			3250	3548	177400	
22.	West Bengal	(3.)	*	14	e:		(4)		1100	1115	55750	
23.	A & N Island	1s				¥		2	95	95	47500	
24.	Arunachal Pra	idesh			050				100	103	51500	
25.	Chandigarh	i.e		*		*	(9)	*	2.9	1.52	76	
26.	Dadra & Nag	ar H	aveli	÷			34	41	30	91	1550	
27.	Delhi		•		•		9	ž.	25	25	1250	
28.	Goa, Daman	Diu			81.	8		25	32	45	2250	
29.	Lakshadweep	·*	(e)		(*)		194	*	0.04	0.25	12.5	
30.	Mizoram				Tain		74	2.5	700	700	35000	
31.	Pondicherry	*	ě	ě	¥			ñ.	10	11	550	
							TOTAL		28095-94	30200 77	1514538 .5	
	· ·						30			— 1·51 Million —Hectares	- 1·51 Million Hectare	

Nove-Achievements have been reported by the Ministry of Programme Implementation.

Statement-V
Targets and Achievements-1986-87

										Seedlings Laki		Achie	Achievements	
	St	0						Targets		chievements o Jan., 1987	Achieve- ments			
			I							2		3	4	
1.	Andhra	P	radest			•				300	0	2747	13735	
2.	Assam		9		9	÷		•	٠	400)	625	31250	
3.	Bihar	50						*	8	2600		2711	135550	
4.	Gujarat		- x ×	,	5.0	3				1631		2271	113550	
5,	Haryana		ā	ě	4		Ŷ	•		725	5	644	32200	
6.	Himacha	1	Pradesh						*	625		567	28350	

63	Written Answ	vers			[RA	JYA	SABH	[A]	to Qu	estions	64
	1 -	730.							2	3	4
7.	Jammu & Kash	mir ;	-		, sac				522	244	12200
8.	Karnataka .	0			740	8		3	2500	2279	113950
9.	Kerala .					360	8	20.0	1200	1519	75950
10.	Madhya Prades	h		*	×	×	\times	*	3700	3920	196000
11.	Maharashtra		*			,	-	4	2400	2352	117600
12.	Manipur .						۸,		160	144	7200
13.	Meghalaya .			. 167	*	0.00			150	158	7900
14.	Nagaland			*		*)	200		350	403	20150
15.	Orissa			×	4	•	4	100	2400	2161	108050
16.	Punjab .						X		550	502	25100
17.	Rajasthan .		ž	*:					1100	1315	67750
18.	Sikkim .		, II		¥			100	110	114	5700
19.	Tamil Nadu			*	9	-	3		2400	1711	85550
20.	Tripura	•				1			320	268	13400
21.	Uttar Pradesh					×	*	- Ki	4500	4865	243250
22.	West Bengal		k			×		*	1400	1365	68250
23.	A & N Islands		e i						120	116	5800
24.	Arunachal Prac	lesh		*	260		(2)		125	26	1300
25.	Chandigarh				(*)	×			3.40	3.6	180
26.	Delhi		41		14	9		2	50	44	2200
27.	Dadra & Naga	r Ha	veli	7				¥	30	31	1550
28.	Goa, Daman,	Diu		-		*	*:		75	68	3400
29.	Lakshadweep	×	6	(4)	200	*	4	*	0.12	0.27	13.5
30.	Mizoram		÷		£				1128	1284	64200
.31,	Pondicherry			٩,	k	9	*	,	10	8-93	446-5
3						Тот	AL		34284 · 52	34460 · 80	17230-40

Grain Glut

◆279. SHRI KAPIL VERMA: Will the Minister of COMMERCE be pleased to state in what manner the world grain glut, which is likely to accentuate further during 1986-87, is likely to affect developing countries like India which have recently acquired! grain expotrt patjilities and what measures are being taken

to ensure that India does not fail to get a foothold in the competitive international market?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): The grain glut in the international market does continue. However, it has been possible to export wheat in limited quantities.